

Financial Express Date: 24-09-2025

Memorandum of Association of the Company in terms of the special resolution passed at the Extra Ordinary General Meeting held on 29th August, 2025 to enable the company to change its Registered Office from "National Capital Territory of Delhi" to the "State of Karnataka".

Any person whose interest is likely to be affected by the proposed change of the registered office of the company may deliver either on the MCA-21 portal (www.mca.gov.in) by filing investor complaint form or cause to be delivered or send by registered post of his/her objections supported by an affidavit stating the nature of his/her interest and grounds of opposition to the Regional Director, Northern Region, Ministry of Corporate Affairs, B-2 Wing, 2nd Floor, Pt. Deendayal Antyodaya Bhawan, CGO Complex, New Delhi-110003 within fourteen (14) days from the date of publication of this notice with a copy to the applicant Company at its Registered Office at the address mentioned below:-

47 F/F, Mangal Bazar Laxmi Nagar, Delhi East, Delhi-110092

For & on behalf of
ELBRUS LABS PRIVATE LIMITED
Sd/-
SHREEKANTH KARANDHOOR
(DIRECTOR)
DIN : 08104697

Date : 23.09.2025
Place : Delhi

Form No. INC-26

(Pursuant to Rule 30(6) (a) the Companies (Incorporation) Rules, 2014)

PUBLIC NOTICE BEFORE THE CENTRAL GOVERNMENT, NORTHERN REGION AND

In the matter of Companies Act, 2013, Section 13(4) of the Companies Act, 2013 and Rule 30(6) (a) of the Companies (Incorporation) Rules, 2014, AND

In the matter of **SIDAK LIFE CARE PRIVATE LIMITED** having its registered office at **102-A, EKTA ENCLVE PIRAGARHI CHOWK, DELHI-110063**

The Petitioner

Notice is hereby given to the General Public that the company proposes to make application to the **Central Government** under section 13 of the Companies Act, 2013 seeking confirmation of alteration of the Memorandum of Association of the Company in terms of the special resolution passed at the Extra Ordinary General Meeting held on Tuesday the 22nd Day of July, 2025 to enable the company to change its Registered Office from "NCT OF DELHI" to "THE STATE OF HARYANA".

Any person whose interest is likely to be affected by the proposed change of the registered office of the company may deliver either on the MCA-21 portal (www.mca.gov.in) by filing investor complaint form or cause to be delivered or send by registered post of his/her objections supported by an affidavit stating the nature of his/her interest and grounds of opposition to the Regional Director at the address Regional Director, Northern Region, B-2 Wing, 2nd Floor, PT. Deendayal Antyodaya Bhawan, CGO Complex, New Delhi-110003 within fourteen days of the date of publication of this notice with a copy to the applicant company at its registered office at the address mentioned below: 102-A, Ekta Enclave Piragarhi Chowk, Delhi-110063.

Date: 24.09.2025
Place: New Delhi

For and on behalf of the Applicant
FOR SIDAK LIFE CARE PRIVATE LIMITED
Sd/-
ANIL GUGNANI
(Director)
Din No.: 06683938
Add: A-617, SUSHANT LOK-1, GURGAON HARYANA-122001

Shivalik Bimetal Controls Limited
Colony, Gali No 12, Karawal Nagar, Metro, North East
Delhi, Delhi, India - 110094

18-09-2025
SYMBOLIC plus interest thereon

Description of the Property: Plot No A-59, Flat No SF-2, Khasra No-1275, 386, 387, Second Floor Front Middle Portion With Roof Rights, SLF Ved Vihar, Village Sadullabad, Loni, Nearby Little Diamond School, Ghaziabad, Uttar Pradesh, 201102.

Date: 24.09.2025, Place: Ghaziabad Authorised Officer, Hinduja Housing Finance Limited

Notice/Addendum to Form G dated 09.09.2025

Notice is hereby given with reference to Form G dated 09.09.2025 that the last date for receipt of expression of interest in respect of **M/s C Gems and Jewels Private Limited** (CIN No. U36911PB1999PTC022180) has been extended to **09.10.2025**. Accordingly, the dates mentioned in the Form G dated 09.09.2025 stand modified as under:

S. No.	Event Description	Date
10.	Last date to submit the Expression of Interest	09.10.2025
11.	Date of issue of Provisional list of prospective Resolution Applicants	19.10.2025
12.	Last date for submission of objections to provisional list	24.10.2025
13.	Date of issue of Final list of prospective Resolution Applicants	03.11.2025
14.	Issue of IM, RFRP and Evaluation Matrix	08.11.2025
15.	Resolution Plan Submission Date	08.12.2025

Sd/-
Mr. Navneet Gupta
Resolution Professional
C Gems and Jewels Private Limited
IBBI Reg. No. IBBI/PA-001/IP-P00361/2017-18/10619
Address: # 1598, Level 1, Sector 22-B, Chandigarh-160022
Email: cirp.cgems@gmail.com

Date: 24.09.2025
Place: Chandigarh

Shivalik Bimetal Controls Limited
CIN: L27101HP1984PLC005862
Registered office:-16 18, New Electronics Complex,
Chambaghat Distt. Solan HP 173213 Ph: +91-011-43071031/61,
Website:-www.shivalikbimetals.com, Email: investor@shivalikbimetals.com

PUBLIC NOTICE FOR LOSS OF SHARE CERTIFICATES

NOTICE is hereby given that the following Share certificates have been reported lost or misplaced or stolen and the registered shareholder therefore have been applied to the Company for issue of Duplicate share Certificates. The public are hereby warned against purchasing or dealing in any way, with the mentioned shares certificates. Any person(s) who have any claim in respect of the said share Certificates should lodge such claim with the Company at its registered office within 15 days of the publication of this notice, after which no claim will be entertained and the Company will not be responsible for any loss and the Company will proceed to issue Duplicate Share Certificates.

Folio No.	Certificate No.	Distinctive No.	No. of Shares	Name of share holder
A000121	00000056 00003556 00004771	000041001-000041500 009641701-009642200 037722751-037723750	500 500 1000	ARUN KUMAR GUPTA

For Shivalik Bimetal Controls Limited
Sd/-
Aarti Sahni
Company Secretary

Dated: 24.09.2025
Place: New Delhi

THE BIGGEST CAPITAL ONE CAN POSSESS KNOWLEDGE

FINANCIAL EXPRESS

Sec

Notice is hereby given to the p
Creditor), the possession of wh
to 5.00 P.M. through E-Auction
Interest(Enforcement) Rules, 2

Short description of the

S. NO.	Borrower(S)/ Guara Mortgagor(s) Na
1.	Borrower - (a) Mrs. Uma (Home Loan) (b) M/s Jay Matching Cer Mr. Vinod Sharma Branch - Saket C & P
2.	M/S JAGDAMBA PUB COMPANY Borrower: Mrs. Rekha P KRISHNANAND PUJAR Guarantor: Mr. KRISHN PUJARI Mr. MANMOHAN SINGH Branch: Ansari Road
3.	Borrower: Mr. Rajveer Co-Borrower : Mrs. Rajr Branch: Preet Vihar

1) Auction sale / bidding woul
2) The intending bidders should
EMD wallet through NEFT/RT
3) Date and time of Auction: 3
4) Property can be inspected
5) E-Auction would commence
simultaneously.
6) The intending bidders sho
the <https://banknet.com> for s
7) The highest / successful bid
hours) of confirmation of the sal
8) The balance 75% of the purc
and solely at the discretion of th
liberty to cancel the auction and
9) The Authorised Officer rese
reason whatsoever and his dec
10) On receipt of the entire sale
11) For detailed terms and cond
12) This publication is also 3
13) In case of discrepancy betw

Date 22.09.2025

GRIHUM HOUSING FINANCE LIMITED
(Formerly known as Poonawalla
Housing Finance Ltd.)

E-auction Sale Notice for Sale of Immovable Assets and
Notice is hereby given to the public in general and in particular
as the name Poonawalla Housing Finance Limited changed.
Company) (hereinafter referred to as the "Secured Creditor"
security interest (Enforcement) Rule pursuant to notice
The Secured Assets will be sold on "As is where is", "As is
<https://www.bankenauctions.com>. For detailed T&Cs of sale, p

Sr.	Proposal No. Customer Name (A)	Demand Notice Outstanding An
1	Loan No. HL0064910000005030383 PARVEJ PARVEJ (Borrower) RASHIDA RASHIDA (Co Borrower) Notice date: : 07/06/2025	Notice date: : 07/11/2025 Total Dues Rs. 1952178/- (Rupee Lakh Fifty Two Thou Hundred Seventy Eight (8 as on 07/06/2025 along @13.35% p.a. till the
2	Loan No. HL0039920000005035920 Manoj Kumar Bansal (Borrower) Laxmi Devi (Co Borrower)	Notice date: : 09/11/2025 Total Dues Rs. 1071185/- (Rupee Seventy One Thou Hundred Eighty Fi payable as on 09/04/2025 with interest @12.8 the realizati

The intending bidders/purchasers are advised to
satisfy himself/herself/itself in all aspects thereto
the successful bidder. The interested bidders are
LTD. Address- Plot No-68 3rd floor Gurgaon Har
No.9948182222. Please note that Prospective bidd
NEFT/RTGS /DD in the Account name - GRIHUM HC
Chowk, 43/44 Viman Nagar - 411014 drawn on any
Auction from the service provider. After their Regi
Floor, Friends Plaza, 52/53, Ishwar Nagar, New Delh
humhousing.com to take part in e-auction.
This notice should also be considered as 30 days'
Note: In any case if there is any difference between
Date: 24-09-2025, Place: Delhi

ਸਨ ਕਿ ਉਹ ਇਸ ਅਨੁਦਾਨ ਲਈ ਬਹੁਤ ਉਮਰਦਰਾਜ਼ ਹਨ। ਹੈਰਿਸ ਨੇ ਚੋਣਾਂ ਤੋਂ ਬਾਅਦ ਆਪਣੇ ਪਹਿਲੇ ਲਾਈਵ ਟੈਲੀਵਿਜ਼ਨ ਇੰਟਰਵਿਊ ਵਿੱਚ ਐੱਮ ਐੱਸ ਐੱਨ ਬੀ ਸੀ 'ਤੇ ਰਸ਼ੇਲ ਮੈਡੋਨੋਂ ਕਿਹਾ, 'ਮੇਰੀ ਖਾਸ ਜ਼ਿੰਮੇਵਾਰੀ ਹੈ ਅਤੇ ਸੀ, ਜਿਸ ਦੀ ਮੈਨੂੰ ਪਾਲਣਾ ਕਰਨੀ ਚਾਹੀਦੀ ਸੀ।'

ਲਿਖਕਾਂ ਕਿ ਵਾਈਟ ਹੋਮ ਵਿੱਚ ਹੋ ਕੋਈ ਕਰੇਗਾ ਕਿ 'ਇਹ ਜੋਅ ਅਤੇ ਜ਼ਿਲ ਦਾ ਫੈਸਲਾ ਹੈ ਕਿ ਉਹ ਦੁਬਾਰਾ ਚੋਣ ਲੜ ਰਹੇ ਹਨ।' ਹੈਰਿਸ ਨੇ ਲਿਖਿਆ, 'ਕੀ ਇਹ ਸ਼ਰਾਵਤ ਸੀ ਜਾਂ ਅਣਗਹਿਲੀ? ਪਿੱਛੇ ਮੁੜ ਕੇ ਦੇਖਣ 'ਤੇ ਮੈਨੂੰ ਲੱਗਦਾ ਹੈ ਕਿ ਇਹ ਅਣਗਹਿਲੀ ਹੀ ਸੀ।' -ਏਪੀ

ਮਾਲਦੀਵ ਨੇੜੇ ਕਾਰਗੋ ਜਹਾਜ਼ 'ਚੋਂ ਡਿੱਗਣ ਕਾਰਨ ਭਾਰਤੀ ਨਾਗਰਿਕ ਲਾਪਤਾ

ਮਾਲੇ: ਮਾਲਦੀਵ ਨੇੜੇ ਮਾਲ ਫੋਟ ਵਾਲੇ ਜਹਾਜ਼ 'ਚੋਂ ਡਿੱਗਣ ਮਗਰੋਂ ਭਾਰਤੀ ਨਾਗਰਿਕ ਲਾਪਤਾ ਹੋ ਗਿਆ ਹੈ। ਨਿਊਜ਼ ਪੋਰਟਲ ਸਨ. ਐੱਮ ਵੀ ਮੁਤਾਬਕ ਇਹ ਘਟਨਾ ਸੋਮਵਾਰ ਨੂੰ ਵਾਪਰੀ ਜਦੋਂ ਭਾਰਤੀ ਝੰਡੇ ਵਾਲੇ ਜਹਾਜ਼ ਐੱਮ ਐੱਸ ਵੀ ਦੌਲਾ ਦੇ ਚਾਲਕ ਦਲ ਦਾ ਮੋਬਰ ਵਿਲੀਮਾਲੇ ਤੋਂ ਲਗਪਗ ਇੱਕ ਕਿਲੋਮੀਟਰ ਉੱਤਰ ਵੱਲ ਸਮੁੰਦਰ ਵਿੱਚ ਡਿੱਗ ਗਿਆ। ਮਾਲਦੀਵ ਨੈਸ਼ਨਲ ਡਿਫੈਂਸ ਫੋਰਸ (ਐੱਮ ਐੱਨ ਡੀ ਐੱਫ) ਨੇ ਕਿਹਾ ਕਿ ਉਸ ਨੂੰ ਘਟਨਾ ਦੀ ਜਾਣਕਾਰੀ ਰਾਤ ਲਗਪਗ 11.35 ਵਜੇ ਮਿਲੀ ਅਤੇ ਮਾਲੇ ਏਰੀਆ ਕਮਾਂਡ ਅਪੀਨ ਤੱਟ ਰੱਖਿਅਕ ਬਲ ਦੇ ਸੈਕਿੰਡ ਸਕੁਐਡਰਨ ਨੇ ਤੁਰੰਤ ਭਾਲ ਮੁਹਿੰਮ ਸ਼ੁਰੂ ਕਰ ਦਿੱਤੀ। -ਪੀਟੀਆਈ

ਬ੍ਰਿਸਬੇਨ: ਗੁਰੂ ਰਵਿਦਾਸ ਸਭਾ ਵੱਲੋਂ ਸਮਾਗਮ

ਬ੍ਰਿਸਬੇਨ (ਹਰਜੀਤ ਲਸਾਜ਼ਾ): ਇੱਥੇ ਗੁਰੂ ਰਵਿਦਾਸ ਸਭਾ ਵੱਲੋਂ ਸੱਤਵਾਂ ਸਤਿਸੰਗ ਕਰਵਾਇਆ ਗਿਆ। ਬੱਚਿਆਂ ਜਸਲੀਨ, ਰਹਿਮਪੁਤ, ਵੀਰਾਸ਼ੂ ਅਤੇ ਦਾਏਸ਼ਾ ਨੇ ਸ਼ਬਦ ਗਾਇਆ। ਇਸ ਮੌਕੇ ਸੰਤ ਕਿਸ਼ਨ ਨਾਥ ਚਹੇਤੂ ਨੇ ਪ੍ਰਵਚਨ ਕੀਤੇ। ਉਨ੍ਹਾਂ 'ਮਾਤਾ ਸਾਵਿਤਰੀ ਬਾਈ ਫੂਲੋਂ ਪੁਸਤਕ ਵੀ ਗਿਲੀਜ਼ ਕੀਤੀ। ਅਮਰਜੀਤ ਬੰਗੜ ਨੇ ਬਹੁਜਨ ਸਮਾਜ ਲਈ ਸਾਂਝੀ ਸੋਚ ਅਤੇ ਏਕਤਾ ਦੀ ਲੋੜ 'ਤੇ ਜ਼ੋਰ ਦਿੱਤਾ, ਜਦਕਿ ਗੀਤਕਾਰ ਰੱਤੂ ਰੰਧਾਵਾ ਨੇ ਕਵਿਤਾ ਸੁਣਾਈ। ਗੁਰਪ੍ਰੀਤ ਕੌਰ ਅਤੇ ਦਲਜੀਤ ਸਿੰਘ ਨੇ ਸ਼ਬਦ ਗਾਇਨ ਕੀਤਾ। ਇਨ੍ਹਾਂ ਤੋਂ ਇਲਾਵਾ ਹਵਿੰਦਰ ਬਾਸੀ, ਲਖਵਿੰਦਰ, ਮਨਦੀਪ ਹੀਰਾ, ਹਰਦੀਪ ਵਾਗਲਾ ਅਤੇ ਬਲਵਿੰਦਰ ਮੋਰੇ ਨੇ ਸੰਬੋਧਨ ਕੀਤਾ।

ਭਾਰਤ ਵੱਲੋਂ ਰਾਸ਼ਟਰਮੰਡਲ ਸਮੂਹ 'ਚ ਸੁਧਾਰਾਂ ਦੀ ਵਕਾਲਤ

ਸਮੂਹ ਦੀਆਂ ਕਦਰਾਂ-ਕੀਮਤਾਂ ਤੇ ਸਿਧਾਂਤਾਂ ਪ੍ਰਤੀ ਵਚਨਬੱਧਤਾ ਦੁਹਰਾਈ

ਨਿਊਯਾਰਕ, 23 ਸਤੰਬਰ
ਭਾਰਤ ਨੇ ਰਾਸ਼ਟਰਮੰਡਲ ਸਮੂਹ 'ਚ ਸੁਧਾਰਾਂ ਦੀ ਵਕਾਲਤ ਕੀਤੀ ਹੈ ਤਾਂ ਜੋ ਇਸ ਨੂੰ 'ਆਧੁਨਿਕ ਸਮੇਂ ਦੀਆਂ ਸੱਚਾਈ' ਨੂੰ ਵਧੇਰੇ ਦਰਸਾਉਣ ਵਾਲਾ ਬਣਾਇਆ ਜਾ ਸਕੇ। ਇਸ ਦੇ ਨਾਲ ਹੀ ਭਾਰਤ ਨੇ ਇੱਥੇ ਸੰਯੁਕਤ ਰਾਸ਼ਟਰ ਆਮ ਸਭਾ ਦੇ ਇੱਕ ਪਾਸੇ ਮੰਤਰੀ ਪੱਧਰੀ ਮੀਟਿੰਗ 'ਚ ਸੰਗਠਨ ਦੀਆਂ ਕਦਰਾਂ-ਕੀਮਤਾਂ ਤੇ ਸਿਧਾਂਤਾਂ ਪ੍ਰਤੀ ਵਚਨਬੱਧਤਾ ਵੀ ਦੁਹਰਾਈ। ਵਿਦੇਸ਼ ਮੰਤਰਾਲੇ 'ਚ ਸਕੱਤਰ (ਪੱਛਮੀ) ਰਾਜਦੂਤ ਸਿਬੀ ਜੌਰਜ ਨੇ ਬੀਤੇ ਦਿਨ ਹੋਈ ਰਾਸ਼ਟਰਮੰਡਲ ਵਿਦੇਸ਼ ਮੰਤਰੀਆਂ ਦੀ ਮੀਟਿੰਗ (ਸੀ ਐੱਫ ਏ ਐੱਮ ਐੱਮ) 2025 'ਚ ਭਾਰਤ ਦੀ ਨੁਮਾਇੰਦਗੀ ਕੀਤੀ। ਵਿਦੇਸ਼ ਮੰਤਰਾਲੇ ਨੇ ਸੋਸ਼ਲ ਮੀਡੀਆ ਪੋਸਟ 'ਚ ਦੱਸਿਆ ਕਿ ਮੀਟਿੰਗ 'ਚ ਜੌਰਜ ਨੇ ਕਿਹਾ ਕਿ ਭਾਰਤ

ਅਤਿ ਦੀ ਗਰਮੀ ਨਾਲ ਨਜਿੱਠਣ 'ਚ ਭਾਰਤ ਦੀਆਂ ਕੋਸ਼ਿਸ਼ਾਂ ਬਾਰੇ ਦਿੱਤੀ ਜਾਣਕਾਰੀ

ਭਾਰਤ ਨੇ ਯੂ ਐੱਨ ਸੀ ਏ ਦੇ 80ਵੇਂ ਸਾਲਾਨਾ ਸੈਸ਼ਨ ਤਹਿਤ ਇੱਕ ਉੱਚ ਪੱਧਰੀ ਸੰਵਾਦ 'ਚ ਅਤਿ ਦੀ ਗਰਮੀ ਨਾਲ ਨਜਿੱਠਣ ਲਈ ਆਪਣੀਆਂ ਕੌਮੀ ਕੋਸ਼ਿਸ਼ਾਂ ਬਾਰੇ ਜਾਣਕਾਰੀ ਦਿੱਤੀ ਜਿਨ੍ਹਾਂ 'ਚ 'ਹੀਟ ਐਕਸ਼ਨ ਪਲਾਨ', ਡਿਜੀਟਲ ਉਪਕਰਨਾਂ ਦੀ ਵਰਤੋਂ ਅਤੇ ਘੱਟ ਲਾਗਤ ਵਾਲੇ ਠੰਢੇ ਰੱਖਣ ਦੇ ਢੰਗਾਂ ਨੂੰ ਉਤਸ਼ਾਹਿਤ ਕਰਨਾ ਸ਼ਾਮਲ ਹੈ। ਵਿਦੇਸ਼ ਮੰਤਰਾਲੇ ਨੇ ਸੋਸ਼ਲ ਮੀਡੀਆ 'ਤੇ ਕਿਹਾ ਕਿ ਸਕੱਤਰ (ਪੱਛਮੀ) ਸਿਬੀ ਜੌਰਜ ਨੇ ਸੈਸ਼ਨ ਨੂੰ ਸੰਬੋਧਨ ਕਰਦਿਆਂ ਵਧੇਰੇ ਆਲਮੀ ਤਾਪਮਾਨ ਕਾਰਨ ਪੈਦਾ ਹੋਣ ਵਾਲੀਆਂ ਮੌਸਮੀ ਚੁਣੌਤੀਆਂ ਨਾਲ ਨਜਿੱਠਣ ਲਈ 'ਗਲੋਬਲ ਸਾਊਥ' ਦੀ ਹਮਾਇਤ ਕੀਤੀ ਹੈ।

ਰਾਸ਼ਟਰਮੰਡਲ ਚਾਰਟਰ 'ਚ ਸ਼ਾਮਲ ਕਦਰਾਂ-ਕੀਮਤਾਂ ਤੇ ਸਿਧਾਂਤਾਂ ਪ੍ਰਤੀ ਵਚਨਬੱਧ ਹੈ। ਰਾਸ਼ਟਰਮੰਡਲ 'ਚ ਅਜਿਹੇ ਸੁਧਾਰ ਹੋਣੇ ਚਾਹੀਦੇ ਹਨ ਜੋ ਆਧੁਨਿਕ ਸਮੇਂ ਦੀ ਸਚਾਈ ਨੂੰ ਬਿਹਤਰ ਢੰਗ ਨਾਲ ਦਰਸਾਂ ਸਕਣ। -ਪੀਟੀਆਈ



ਵਿਦੇਸ਼ ਮੰਤਰਾਲੇ ਦੇ ਸਕੱਤਰ (ਪੱਛਮੀ) ਸਿਬੀ ਜੌਰਜ ਰਾਸ਼ਟਰ ਮੰਡਲ ਵਿਦੇਸ਼ ਮੰਤਰੀਆਂ ਦੀ ਮੀਟਿੰਗ ਨੂੰ ਸੰਬੋਧਨ ਕਰਦੇ ਹੋਏ। -ਫੋਟੋ: ਪੀਟੀਆਈ

ਹਰ ਜਾਣਕਾਰੀ ਲਈ ਲਾਗੂ ਕਰੋ: <http://www.eproc.punjab.gov.in>
ਨੋਟ: ਕੋਈ ਵੀ ਸਿੱਧ/ਜੇਭ/ਸੁਧਾਰ, ਜੇਕਰ ਕੋਈ ਹੈ, ਸਿਰਫ਼ ਈ-ਟੈਂਡਰ ਵੈੱਬਸਾਈਟ 'ਤੇ ਪ੍ਰਕਾਸ਼ਿਤ ਕੀਤਾ ਜਾਵੇਗਾ ਅਤੇ ਕੋਈ ਵੱਖਰਾ ਨੋਟਿਸ ਜਾਰੀ ਨਹੀਂ ਕੀਤਾ ਜਾਵੇਗਾ।

DPR/Pb/1034/12/2025-26/3497

ਵਪੀਕ ਡਾਇਰੈਕਟਰ

ਫਾਰਮ G ਦਾ ਨੋਟਿਸ/ਜ਼ਮੀਨਾ ਮਿਤੀ 09.09.2025

ਇਸ ਦੁਆਰਾ ਫਾਰਮ G ਮਿਤੀ 09.09.2025 ਦੇ ਹਵਾਲੇ ਨਾਲ ਸੂਚਨਾ ਦਿੱਤੀ ਜਾਂਦੀ ਹੈ ਕਿ ਮੈਸਰਜ਼ ਸੀ ਜੇਸ ਐਚ ਜਵੇਲਜ਼ ਪ੍ਰਾਈਵੇਟ ਲਿਮਟਿਡ (CIN ਨੰ: U36911PB1999PTC022180) ਦੇ ਸਬੰਧ ਵਿਚ ਦਿਲਚਸਪੀ ਦੇ ਪ੍ਰਗਟਾਵੇ ਦੀ ਪ੍ਰਾਪਤੀ ਦੀ ਆਖ਼ਰੀ ਮਿਤੀ 09.10.2025 ਤੱਕ ਵਧਾ ਦਿੱਤੀ ਗਈ ਹੈ। ਇਸ ਅਨੁਸਾਰ ਫਾਰਮ G ਮਿਤੀ 09.09.2025 ਵਿਚ ਦੱਸੀਆਂ ਗਈਆਂ ਮਿਤੀਆਂ ਨੂੰ ਹੇਠ ਲਿਖੇ ਅਨੁਸਾਰ ਸੋਧਿਆ ਗਿਆ ਹੈ।

ਸ. ਨੰ.	ਇਵੈਂਟ ਵਰਣਨ	ਮਿਤੀ
10.	ਦਿਲਚਸਪੀ ਦਾ ਪ੍ਰਗਟਾਵਾ ਜਮ੍ਹਾਂ ਕਰਨ ਦੀ ਆਖ਼ਰੀ ਮਿਤੀ	09.10.2025
11.	ਸੰਭਾਵੀ ਰੈਜ਼ੋਲਿਊਸ਼ਨ ਬਿਨੈਕਾਰਾਂ ਦੀ ਆਖ਼ਰੀ ਸੂਚੀ ਜਾਰੀ ਕਰਨ ਦੀ ਮਿਤੀ	19.10.2025
12.	ਆਖ਼ਰੀ ਸੂਚੀ 'ਤੇ ਇਤਰਾਜ਼ ਜਮ੍ਹਾਂ ਕਰਨ ਦੀ ਆਖ਼ਰੀ ਮਿਤੀ	24.10.2025
13.	ਸੰਭਾਵੀ ਰੈਜ਼ੋਲਿਊਸ਼ਨ ਬਿਨੈਕਾਰਾਂ ਦੀ ਆਖ਼ਰੀ ਸੂਚੀ ਜਾਰੀ ਕਰਨ ਦੀ ਮਿਤੀ	03.11.2025
14.	IM, RFRP ਅਤੇ ਮੁਲਾਕਾਤ ਮੈਟ੍ਰਿਕਸ ਦਾ ਮੁਦਾ	08.11.2025
15.	ਰੈਜ਼ੋਲਿਊਸ਼ਨ ਪਲਾਨ ਸਪੁਰਦਗੀ ਦੀ ਮਿਤੀ	08.12.2025

ਸਹੀ:- ਸ੍ਰੀ ਨਵਨੀਤ ਕੁਪਰਾ,

ਰੈਜ਼ੋਲਿਊਸ਼ਨ ਪ੍ਰਬੰਧਕ,

ਸੀ ਜੇਸ ਐਚ ਜਵੇਲਜ਼ ਪ੍ਰਾਈਵੇਟ ਲਿਮਟਿਡ,

ਆਈਬੀਐੱਫੀਆਈ ਰਜਿ. ਨੰਬਰ: IBBI/TPA-001/TP-P00361/2017-18/10619

ਪਤਾ: # 1598, ਲੈਵਲ 1, ਸੈਕਟਰ 22-ਬੀ, ਚੰਡੀਗੜ੍ਹ-160022

ਈਮੇਲ: clrp.cemgms@gmail.com

ਮਿਤੀ: 24.09.2025

ਸਹਿਮਤ: ਚੰਡੀਗੜ੍ਹ

ਪੰਜਾਬ ਸਰਕਾਰ

ਵੱਖ-ਵੱਖ ਕੰਮਾਂ ਲਈ ਟੈਂਡਰ ਨੋਟਿਸ

ਟੈਂਡਰ ਨੋਟਿਸ ਹਵਾਲਾ ਨੰ. 25, ਮਿਤੀ 19.09.2025

ਵਿਭਾਗ: ਪੰਜਾਬ ਵਾਟਰ ਸਪਲਾਈ ਐਂਡ ਸੀਵਰੇਜ ਬੋਰਡ ਵੱਲੋਂ ਨਿਮਨ ਲਈ ਆਨਲਾਈਨ ਬੈਲੀਅਮ ਮੋਗੀਆਂ ਜਾਂਦੀਆਂ ਹਨ:

Sr. No.	Item	Quantity
1.	Desilting/Cleaning of existing Sewer by Mechanized System/ Super Sucker Machine in Various areas of Amloh and all other works contingent thereto at Amloh Distt. Fatehgarh Sahib.	1

ਪੂਰਵ ਬੈਲੀ ਬੈਨਕ : 26.09.2025 ਨੂੰ ਸਵੇਰੇ 11.00 ਵਜੇ

ਅੰਤਿਮ ਮਿਤੀ ਅਤੇ ਸਮਾਂ : 13.10.2025 ਨੂੰ ਬਾ.ਦੁ. 03.00 ਵਜੇ

ਵੇਰਵੇ ਲਈ ਲਾਗੂਆਨ ਕਰੋ : eproc.punjab.gov.in

ਨੋਟ: ਟੈਂਡਰ ਸੂਚਨਾ ਨਾਲ ਸਬੰਧਤ ਕੋਈ ਵੀ ਬੁੱਧੀਪੱਤਰ ਉਕਤ ਵੈੱਬਸਾਈਟ 'ਤੇ ਹੀ ਪ੍ਰਕਾਸ਼ਿਤ ਕੀਤਾ ਜਾਵੇਗਾ।

ਸਹੀ:- ਕਾਰਜਕਾਰੀ ਇੰਜੀਨੀਅਰ,

ਪੰਡਬਲਿਊ/ਐਸ ਐੱਫ਼ ਸੀਵਰੇਜ ਡਿਵੀਜ਼ਨ ਨੰ. 2, ਪਟਿਆਲਾ,

DPR/Pb/1851/12/2025-26/3498

ee2.pwssb@punjab.gov.in

ਪੰਜਾਬ ਰਾਜ ਪਾਵਰ ਕਾਰਪੋਰੇਸ਼ਨ ਲਿਮਟਿਡ

ਰਜਿਸਟਰਡ ਦਫਤਰ ਪੰਜਾਬ: ਬੋਰਡ: ਮੁੱਖ ਦਫਤਰ, ਈ ਮਾਲ, ਪਟਿਆਲਾ-147001

ਕਾਰਪੋਰੇਸ਼ਨ ਪਰਿਚਾਲਨ ਨੰ: U40109PB2010SGC033813, ਵੈੱਬਸਾਈਟ: www.pspcl.in

ਮੋਬਾਈਲ ਨੰ: 96461-23797

ਸੀਨੀਅਰ ਕਾਰਜਕਾਰੀ ਇੰਜੀਨੀਅਰ, ਸਿਵਲ ਉਸਾਰੀ ਅਤੇ ਸਾਂਭ-ਸੰਭਾਲ ਮੰਡਲ, ਡੀ-207, ਬਰਮਲ ਕਾਲੋਨੀ, ਪੀ.ਐਸ.ਪੀ.ਸੀ.ਐਲ., ਬਠਿੰਡਾ ਵੱਲੋਂ ਹੇਠ ਲਿਖੇ ਕੰਮਾਂ ਦੇ ਖੁੱਲ੍ਹੇ ਟੈਂਡਰ ਓਪਨ ਟੈਂਡਰ ਪ੍ਰਣਾਲੀ ਰਾਹੀਂ ਸੌਦੇ ਜਾਂਦੇ ਹਨ।

ਲੜੀ ਨੰ.	ਕੰਮ ਦਾ ਨਾਮ	ਟੈਂਡਰ ਇਨਕੁਆਰੀ ਨੰ.
1.	66 ਕੋਵੀ ਸ/ਸ ਨਗਲਾ ਜੋੜਕਿਆ ਅਧੀਨ ਓ ਅਤੇ ਐਮ ਮੰਡਲ ਮਾਨਸਾ ਦੀ ਰਿਪੇਅਰ ਅਤੇ ਰੇਨਵੇਸ਼ਨ ਕਰਨ ਸਬੰਧੀ।	TE- 25/CCM/BTL/2025-26
2.	66 ਕੋਵੀ ਸ/ਸ ਲਾਡੂਕਾ ਅਧੀਨ ਓ ਅਤੇ ਐਮ ਮੰਡਲ ਫਾਜ਼ਿਲਕਾ ਦੀ ਰਿਪੇਅਰ ਅਤੇ ਰੇਨਵੇਸ਼ਨ ਕਰਨ ਸਬੰਧੀ।	TE- 26/CCM/BTL/2025-26

ਵਿਸਤ੍ਰਿਤ ਟੈਂਡਰ ਮੰਗ ਨੋਟਿਸ ਅਤੇ ਟੈਂਡਰ ਪੈਪੈਰੀਫਿਕਸ <https://www.pspcl.in> ਮਿਤੀ 20.09.2025 ਸਵੇਰੇ 09.00 ਵਜੇ ਤੋਂ ਵੇਖੇ ਜਾ ਸਕਦੇ ਹਨ।

ਨੋਟ: ਸੋਧ ਸਬੰਧੀ ਵੇਰਵੇ ਵੈੱਬਸਾਈਟ <https://www.pspcl.in> 'ਤੇ ਦੇਖੇ ਜਾਣ।

C675/25

DPR/Pb/1079/12/2025-26/3507

ਦਫਤਰ ਨਗਰ ਕੌਂਸਲ, ਆਦਮਪੁਰ

ਹਰ ਆਮ ਅਤੇ ਖਾਸ ਨੂੰ ਇਸ ਨੋਟਿਸ ਰਾਹੀਂ ਸੂਚਿਤ ਕੀਤਾ ਜਾਂਦਾ ਹੈ ਕਿ ਇਸ ਦਫਤਰ ਵੱਲੋਂ ਹੇਠ ਲਿਖੇ ਅਨੁਸਾਰ ਖੁੱਲ੍ਹੀਆਂ ਬੈਲੀਆਂ ਰੱਖੀਆਂ ਗਈਆਂ ਹਨ, ਜਿਨ੍ਹਾਂ ਦਾ ਵੇਰਵਾ ਇਸ ਪ੍ਰਕਾਰ ਹੈ:-

ਲੜੀ ਨੰ.	ਕੰਮ ਦਾ ਨਾਮ	ਬੈਲੀ ਦੀ ਮਿਤੀ	ਸਮਾਂ	ਰਿਬਾਫ਼ ਕੀਮਤ	ਬਿਆਨਾ ਰਕਮ	ਮਤਾ ਨੰ.
1.	ਮਿੰਨੀ ਬੱਸ ਐਂਡਾਂ, ਰਿਕਸ਼ਾ ਸਟੈਂਡ, ਟੈਕਸੀ ਸਟੈਂਡ, ਟੈਪੂ ਸਟੈਂਡ ਆਦਿ ਦਾ ਠੱਕਾ ਸਮਾਂ ਇਕ ਸਾਲ ਲਈ	03.10.25	11.00 AM	4,77,750/-	20,000.00	ਮਤਾ ਨੰ. 381, ਮਿਤੀ 3.7.2025
2.	13 ਕਨਾਲ 7 ਮਰਲੇ ਵਾਹੀਯੋਗ ਜ਼ਮੀਨ ਦਾ ਠੱਕਾ ਸਮਾਂ ਇਕ ਸਾਲ ਲਈ	03.10.25	11.30 AM	49,350/-	20,000.00	ਮਤਾ ਨੰ. 382, ਮਿਤੀ 3.7.2025
3.	ਦੁਕਾਨ ਨੰ. 18, 19, 20	03.10.25	12.00 PM to 1.00 PM	5521.00	20,000.00	ਮਤਾ ਨੰ. 243, ਮਿਤੀ 4.12.2023

ਰਕਮ ਬਿਆਨਾ ਬੈਲੀ ਦੇਣ ਤੋਂ ਪਹਿਲਾਂ ਬਤੋਰ ਅਮਾਨਤ ਨਗਰ ਕੌਂਸਲ, ਆਦਮਪੁਰ ਪਾਸ ਨੱਕਦ ਜਾ ਭਰਾਫਟ ਦੇ ਰੂਪ ਵਿਚ ਦੇਣੇ ਹੋਣਗੇ। ਸ਼ਾਕੀ ਸ਼ਰਤਾਂ ਕਿਸੇ ਕੰਮ ਵਾਲੇ ਦਿਨ ਦਫਤਰ ਨਗਰ ਕੌਂਸਲ, ਆਦਮਪੁਰ ਵਿਖੇ ਵੇਖੀਆਂ ਜਾ ਸਕਦੀਆਂ ਹਨ। ਜੇਕਰ ਬੈਲੀ ਵਾਲੇ ਦਿਨ ਕਿਸੇ ਕਾਰਨ ਕਰਕੇ ਸਰਕਾਰੀ ਛੁੱਟੀ ਹੋ ਜਾਂਦੀ ਹੈ ਤਾਂ ਇਹ ਬੈਲੀ ਅਗਲੇ ਕੰਮ ਵਾਲੇ ਦਿਨ ਕਰਵਾਈ ਜਾਵੇਗੀ। ਬਿਨਾਂ ਕਾਰਨ ਦੇਸ਼ੀ ਕੰਮ ਕਰਨ ਦਾ ਹੱਕ ਪ੍ਰਧਾਨ/ਕਾਰਜਸਾਧਕ ਅਫਸਰ ਨੂੰ ਹੋਵੇਗਾ।

ਸਹੀ:- ਪ੍ਰਧਾਨ,

ਸਹੀ:- ਕਾਰਜਸਾਧਕ ਅਫਸਰ,

Punjab Tribune Date: 24.9.2025

4 farmers booked for stubble burning

KARNAL/KURUKSHETRA, SEPT 23
The Agriculture and Farmers
Welfare Department has booked

four farmers in Karnal and
Kurukshetra districts for setting
paddy residue on fire. — TNS

Notice/Addendum to Form G dated 09.09.2025

Notice is hereby given with reference to Form G dated 09.09.2025 that the last date for receipt of expression of interest in respect of M/s C Gems and Jewels Private Limited (CIN No. U36911PB1999PTC022180) has been extended to 09.10.2025. Accordingly, the dates mentioned in the Form G dated 09.09.2025 stand modified as under:

S. No.	Event Description	Date
10.	Last date to submit the Expression of Interest	09.10.2025
11.	Date of issue of Provisional list of prospective Resolution Applicants	19.10.2025
12.	Last date for submission of objections to provisional list	24.10.2025
13.	Date of issue of Final list of prospective Resolution Applicants	03.11.2025
14.	Issue of IM, RFRP and Evaluation Matrix	08.11.2025
15.	Resolution Plan Submission Date	08.12.2025

Sd/-
Mr. Navneet Gupta
Resolution Professional
C Gems and Jewels Private Limited
IBBI Reg. No. IBBI/PA-001/IP-P00361/2017-18/10619
Date: 24.09.2025
Place: Chandigarh
Address: # 1598, Level 1, Sector 22-B, Chandigarh-160022
Email: crip.cgems@gmail.com

3 Ahirs in race Hooda in line

Cong general secretary submits

GEETANJALI GAYATRI
TRIBUNE NEWS SERVICE

CHANDIGARH, SEPTEMBER 23

Nearly a year after dragging its feet on deciding the state chief and the Congress Legislature Party (CLP) leader, the general secretary incharge of the party, BK Hariprasad, is learnt to have submitted his "recommendations" for the two positions to the party top brass.

Sources said while a former CM, Bhupinder Singh Hooda's name had been recommended for the CLP leader, three Ahir leaders were in the race

While the recommen
Hariprasad nearly a
leadership has take

for the state chief.

According to information, the names of former ministers Capt Ajay Yadav and Rao Narender Singh and former MLA Rao Dan Singh have been submitted for the party high command's consideration.

With the ruling BJP cashed in on the OBC card by making CM Nayab Singh Saini as

'Vote Chor, Gaddi Chhod' drive begins

Former MLA Rao alleges EVM lapses

REWARI, SEPTEMBER 23

The local unit of the Congress on Monday launched its "Vote Chor, Gaddi Chhod" (vote thieves, vacate power) campaign in Rewari, beginning with a protest march led by AICC national secretary and former MLA Chiranjeev Rao.

Party leaders said the drive will continue till October 15, during which Congress workers will visit villages across the district to highlight alleged electoral misconduct by the BJP and "spread awareness among the people."

Launching a fierce attack

on the ruling party, Chiranjeev alleged that the present Haryana Government was formed through "the biggest theft in the history of Indian democracy." "Calling it theft is an understatement. This was a planned and open robbery," he charged.

He echoed Rahul Gandhi's criticism of BJP victories in several states, claiming Haryana was no exception. "In every state where the BJP has won, there has been manipulation and vote theft. The mandate of the people was snatched through undemocratic means," he asserted. — TNS

IN THE COURT OF ADDL. SESSIONS JUDGE SAMBA.

IA No.

U.T of J&K through Police Station
Vijaypur

...Applicant.

Vs

Sushil Hooda & Ors..

In FIR No.128/2024 of Police Station Vijaypur
Offence U/Ss 103/140(2)/127(2)/3/ 5/61(2)/
191(2)/ 140(3) BNS.

Ld. Additional Pubic Prosecutor for U.T of
J&K.

CORAM: ARVIND SHARMA.

UID No. JK00123

ORDER
02.09.2025.

1. The application in hand stands moved by SHO Police Station Vijaypur in presence of Ld. APP disclosing that during the course of investigation of FIR No. 128/2024 of Police Station Vijaypur under Offence U/Ss 103/140(2)/127(2)/3/5/61(2)/191(2)/140(3) BNS. It was found that the offences stood proved against the accused persons namely 1. Sushil Kumar Hooda, S/o Suraj Bhan, R/o Khidwali Tehsil and District Rohtak Haryana, 2. Gagan Kumar, S/o Gopi Nath, R/o Shivali Tehsil and District Bulandshahr, U.P., 3. Gautam Singh Charak, S/o Ashok Singh, R/o Badoi Tehsil Bari Brahmana District Samba (Driver of vehicle bearing Reg. No. JK21J-4472) 4. Sandeep Dahiya, S/o Tulu Ram, R/o Lajwans Kalan Sind, Haryana (an employee of Shivalya Const. Pvt.

FORM- G**INVITATION FOR EXPRESSION OF INTEREST FOR
C GEMS AND JEWELS PRIVATE LIMITED****OPERATING PETROL PUMP UNDER THE DEALERSHIP OF HPCL
ALONGWITH OTHER FACILITIES AT VILLAGE PATARSI, DISTRICT
FATEHGARH SAHIB, PUNJAB**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	C GEMS AND JEWELS PRIVATE LIMITED PAN: AACCC2650B CIN: U36911PB1999PTC022180
2.	Address of the Registered Office	NH -1 Rajpura, Sirhind Highway, KM-Stone 242, Village Patarsi, Fatehgarh Sahib, Punjab, India, 140406
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	Registered Address: NH -1 Rajpura, Sirhind Highway, KM- Stone 242, Village Patarsi, Fatehgarh Sahib, Punjab, India, 140406
5.	Installed capacity of main products/ services	Details can be obtained by sending a request at cirp.cgems@gmail.com
6.	Quantity and value of main products/ services sold in last financial year	Sale in FY 2023-24: Rs 1,24,54,98,279.97 Sale in FY 2022-23: Rs 1,40,13,44,788.40 Sale in FY 2021-2022: Rs 82,56,36,107.54 (As per the financial statements available on website of MCA).
7.	Number of employees/ workmen	No. of Workmen – 38 No. of Employees – 40
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be obtained by sending a request at cirp.cgems@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be obtained by sending a request at cirp.cgems@gmail.com
10.	Last date for receipt of expression of interest	24.09.2025
11.	Date of issue of provisional list of prospective resolution applicants	04.10.2025
12.	Last date for submission of objections to provisional list	09.10.2025
13.	Date of issue of final list of prospective resolution applicants	19.10.2025
14.	Date of issue of information memorandum, evaluation matrix & request for resolution plans to prospective resolution applicants	24.10.2025
15.	Last date for submission of Resolution Plans	23.11.2025
16.	Process email id to submit Expression of Interest	cirp.cgems@gmail.com
17.	Details of corporate debtor's registration status as MSME	Corporate Debtor has been registered with MSME as "Medium Enterprise." Registration No.: UDYAM-PB-05-0021741

Sd/-

Mr. Navneet Gupta

Resolution Professional

C Gems and Jewels Private Limited

Date: 09.09.2025
Place: ChandigarhIBBI Reg. No.- IBBI/IPA-001/IP-P00361/2017-18/10619
Address: # 1598, Level 1, Sector 22-B, Chandigarh-160022
Email: cirp.cgems@gmail.com